## **Declaration of Assets and Liabilities**

Year 2020-21

I, Nabin kumar Choudhary, son of Sri Chaturbhuaj Chaudhary aged 49 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Library attendant, Secretary Cell, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

details of

value)

weight and

15/2/20	N Sr. No	Description	Self Nabin kumar Choudhary	Spouse Name (S) Anju Devi	Dependant- 1 Name Deep Shikha	Dependant- 2 Name	Dependant-3 Name
	(1)	Cash	Nil	Nil	Nil	-	-
2275	17.2.21	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.ISalary A/C- 10839485578 Rs.2000/- S.B.I- P.P.F. A/C- 37546185974 Rs500/-	Nil	Nil		thy speaks
2/021			Monthly	Marie Telepara	in the said		
	(111)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil		
	(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil		Nil	-	
	(V)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil		
	(VI)	Jewellery (give	Gold- 10 gram	Brought As	Gold-5 gm.	100 10 2015 000	

Rs.-40,000/-

rato ognit itreid

Istri Dhan

3,20,000/-

Gold-80 gm.

Rs.-

20,000/-

			Silver-100 gm. Rs40,000/-			
(VII)	Other assets, such as values	Nil	Nil	Nil	de la company	
	of claims/ interests					

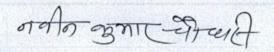
Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	5 Acre (Non alloted property) Location- Vill- Dhuave, Sanhoula, Bhagalpur	Nil	Nil		
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil		
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	Nil	Nil		
(IV)	Houses/Apartments , etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	50 Decimal Residential land Value- Rs 4,00,000/- Location- Vill-Dhuave, Sanhoula, Bhagalpur	Nil		



(V)	Others (such as	Nil	Nil	Nil	 -
	interest in property)				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 20.03.2020		
(a)	(i) Loans from Banks	State Bank of India, Branch- Bihar vidhan mandal, Patna-800015	Rs8,00,000/-		
	(ii)Loans from financial institutions		To any the state of the state o		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to department dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	AQG PC 4535L	Nil		
	(ii) Wealth Tax [Also indicate the	Nil	Nil		
	assessment year upto which Wealth Tax return filed.]				
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

## C. Personal Detail

GPF/CPF/PRAN No: -		PTS-BLA-1342								
Gender	-	n	И	(M/F	:)					
Date of Birth		0	2	0	1	1	9	7	2	(DD/MM/YYYY)
Class/Group		<b>C</b> (A/B/C)								

noto ognit - Freuit

Cadre

Librarian

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

**Home District** 

Place-Patna

Date: 12/02/2021

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 19970 ogni Steel

Name of Employee: NABIN KUMAR CHOUDHARY

Designation: LIBRARY ATTENDANT

Department: Bihar Legislative Assembly Secretariat,

Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

गरीन कुता जीवारी